

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
CAMERICH PAPERS PRIVATE LIMITED OPERATING IN PAPER
INDUSTRY AT MORBI, GUJARAT, INDIA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

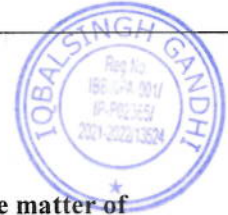
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CAMERICH PAPERS PRIVATE LIMITED PAN: AAFCC7833F CIN: U21000GJ2014PTC080492
2.	Address of the registered office	229, 2nd Floor, Kohinoor Complex, Canal Char Rasta, Ravapar Road, Morbi, Gujarat- 363 641
3.	URL of website	Camerichpapers.com However, website is not updated/operational.
4.	Details of place where majority of fixed assets are located	Survey No. 283/1/24, Lakaddhar Road, At. Matel, Tal. Wananer, Morbi - 363621, Gujarat
5.	Installed capacity of main products/ services	Main Product: Coated Duplex Paper Board suitable for printing and packaging application. Annual Production Capacity is around 126000 MT
6.	Quantity and value of main products/ services sold in last financial year	Rs. 217,23,14,000/- as per last audited financials (2022-23) Exact quantity is not ascertainable at present.
7.	Number of employees/ workmen	Presently, operations of the CD is not running. Hence, no employees/workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last audited financials available for FY 2022-23 Other details can be obtained by e-mailing on ipcamerich@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing on e-mailing on ipcamerich@gmail.com
10.	Last date for receipt of expression of interest	31.05.2024
11.	Date of issue of provisional list of prospective resolution applicants	03.06.2024
12.	Last date for submission of objections to provisional list	08.06.2024



13.	Date of issue of final list of prospective resolution applicants	10.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.06.2024
15.	Last date for submission of resolution plans	15.07.2024
16.	Process email id to submit Expression of Interest	ipcamerich@gmail.com

Date: 16.05.2024
Place: Ahmedabad

Iqbal Singh Gandhi
Resolution Professional in the matter of
“Camerich Papers Pvt. Ltd. (In CIRP)”
Reg. Address: C/302, Rosewood Estate,
Satellite, Near PrernaTirth Jain Derasar,
Ahmadabad, Gujarat-380015
IBBI Reg. No.: IBBI/IPA-001/IP/P-
02365/2021-2022/13524
AFA Valid upto: 30.06.2025



Exports Up 1% in Apr, Yet Trade Gap Widens

Total exports of goods and services for 2023-24 revised to \$778.21 b, which is 'highest so far': Commerce secretary

Our Bureau

New Delhi: India's goods exports grew 1.06% on-year to \$34.99 billion in April while the trade deficit widened to a four-month high driven by large gold imports, official data released Wednesday showed.

Trade deficit rose to \$19.1 billion from \$15.6 billion in March.

Imports increased 10.3% on-year to \$54.1 billion in the first month of FY25. Gold imports in the month were \$3.11 billion, from \$1.53 billion the previous month.

Officials said purchases by the central bank, final consumer and jewellers had pushed up gold imports. Switzerland has replaced Russia as the top source for India's gold imports. "Nearly half of the widening in the aggregate merchandise trade deficit between April 2023 and April 2024 was on account of the surge in the value of gold imports amid the rise in global prices," said Aditi Nayyar, chief economist, ICRA.

CENTRE OPTIMISTIC

Goods exports fell 16.1% month-on-month from March and officials attrib-

Trade Track

\$ billion	FY24	FY25
April Exports	34.62	34.99
Imports	49.06	54.09
Trade gap	14.44	19.10

Sector Apr Export growth (yoy, %)

Engg goods	3.17
Gems & jewellery	6.9
Jute manufacturing	18.8
Electronics	25.8
Drugs & Pharma	7.36
Chemicals	16.75



13 OF 30 KEY EXPORT SECTORS GROW
14 OF 30 KEY IMPORT SECTORS SHRINK

buted the decline to seasonality as outbound shipments in April are traditionally lower than March. "The start of the fiscal year is good... Electronics (exports) were the main driver. Chemicals, drugs and pharmaceuticals, and petroleum product exports have increased," said commerce secretary Sunil Barthwal. Thirteen of the 30 key export sectors including handicraft, spices, coffee and plastics grew in April as compared to same period last year. "The ongoing Russia-Ukraine war coupled with various major geo-political tensions including the Red Sea crisis and Israel-Ha-

mas conflict has also made the international trade scenario much tougher for the Indian exporters," said Ashwani Kumar, president, Federation of Indian Export Organisations. Petroleum imports rose 20% at \$16.46 billion in April. As per the data, April 2024 saw the highest exports and imports witnessed over the last 10 years. Barthwal also said that India's total export numbers in goods and services for 2023-24 has been revised to \$778.21 billion, which is the "highest so far". Merchandise exports in the last fiscal was aggregated at \$437.1 billion, while services exports were \$341.1 billion.

Plan to Put in Place SOP for Negotiations on Trade Pacts

Kirtika.Suneja
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New Delhi: India plans to put in place a standard operating procedure (SOP) for negotiating its free trade agreements and address new disciplines such as labour, environment, gender and indigenous peoples.

The commerce and industry ministry will meet former negotiators and experts over a two-day Chintan Shivir to discuss India's strategy and SOPs on its FTAs and address measures such as the Carbon Border Adjustment Mechanism, critical minerals and Artificial Intelligence in trade negotiations.

"We are doing many FTAs and need SOPs on how to go about them. Technical issues such as

capacity building, how to approach different countries and how to do an economic analysis would be discussed," said an official.

To be held on May 16-17, the discussions will focus on India's FTA strategy and economic assessment and modelling. "It is important to know about the utilisation of the various FTAs," said another official. Government think-tanks will also participate in the consultations.

India's goods and services exports in FY24 were at an all-time high of \$778.2 billion, up 0.23% from \$776.4 billion in 2022-23.

The country has inked trade pacts with Mauritius, the UAE, Australia and European Free Trade Association since 2021.

Q1 Tax Revenue Likely to Exceed Budgeted Growth

Anuradha.Shukla
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New Delhi: The government expects its tax revenues in the first quarter to exceed budgeted growth but is likely to stick to the interim budget revenue estimates in the full budget.

Officials said the full-year projection in the interim budget was realistic and arrived at after taking into account multiple factors including global headwinds. "With continuity in tax policy we will stick with the collection target given in the interim budget, which was arrived at after considering margins for both upside and downside trend," said one of the officials.

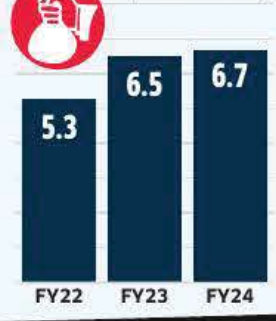
For the current financial year (2024-25), the Centre has pegged its gross revenue collections at ₹38.30 lakh crore, a growth of 11.45% over the revised estimates for FY 2023-24.

Typically, the first quarter revenue collections remain muted but the government is confident of growth exceeding 13%.

The official said multiple factors including improved compliance, better corporate earnings, enhanced focus on recovery and ongoing elections are expected to bolster collections.

The Centre has continued with its spending push despite the elections. The Goods and

Gross Tax Revenue Trends for Apr-Jun Qtr (in ₹Lakh crore)



Services Tax collections for April stood at record ₹2.10 lakh crore and the trend is expected to continue. Tax authorities are focused on improving collection through enhanced scrutiny and extensive use of data analytics.

The Central Board of Direct Taxes (CBDT) has asked officials to focus on recovery of outstanding demands, giving zone-wise targets. The net tax revenue in April-June 2023 period stood at ₹4.33 lakh crore.

The Centre's total gross tax receipts in FY24 marginally exceeded the revised estimate (RE) of ₹34.37 lakh crore in the year, another official said. Final numbers will be released on May 31.

IIFCL Net Profit Rises 44% in FY24

New Delhi: India Infrastructure Finance Company Limited (IIFCL) Wednesday reported a 44% rise in net profit to Rs 1,552 crore for the full financial year 2023-24. A company statement said the improved profitability has been accompanied by lower non-performing assets (NPA) with net NPA ratio falling to 0.46% from 1.41% in fiscal 2022-23.

The company also recorded its highest ever annual sanctions and disbursements during the period under review. At ₹42,309 crore, sanctions were 45% higher than fiscal 2022-23 while disbursements at ₹22,356 crore rose 62% over a year ago levels. Outstanding loans at end of the fiscal stood at ₹51,017 crore. IIFCL is a government owned Infrastructure Finance Company (IFC). It has lent for airports, roads, tunnels, ports, city gas distribution (CGD), and power sector projects among others. Responding to a query on the impact of Reserve Bank of India (RBI) proposing stricter regulations for infrastructure financing, P R Jaishankar, Managing Director at IIFCL, said it will lead to a rise in the cost of funds. "The way it (RBI's draft guidelines) has been structured, it seems that there will be a little strain on the cost of funds," Jaishankar said.

According to him, while the move may affect banks that lend to infrastructure, IIFCLs like IIFCL are unlikely to feel much impact since they have already moved to Indian Accounting Standard (Ind AS). "The banking sector does not follow IND-AS in the accounting system...The IND-AS provides for much more stringent ac-

counting," he said. Jaishankar also said his company will be evaluating the External Commercial Borrowing (ECB) route for raising funds in the fiscal 2024-25.

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Urban Unemployment Drops a Tad to 6.7% in Q4: Survey

Female labour force participation improves

Our Bureau

New Delhi: Urban unemployment fell slightly to 6.7% in the last quarter of 2023-24, compared with 6.8% a year ago, according to the periodic labour force survey data released on Wednesday.

Sequentially, there was an increase in the unemployment rate for people aged 15 and above from 6.5% in the previous quarter, which could be attributed to a slowdown of activity in the last quarter of the year.

"This is mainly due to layoffs in certain segments like IT, telecom, startups, etc., in white-collar jobs. For blue-collar people returned to villages to aid in the preparation of



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harvests. Also, construction slowed down with high inventory levels there," said Madan Sabnavis, chief economist, Bank of Baroda.

The economy is expected to have grown 7.6% in 2023-24. It registered 8.2% growth in the first three quarters of the year. There was an improvement in female unemployment, which fell to 8.5% in the January-March 2024

period from 8.6% in the previous quarter and 9.2% a year ago. In terms of labour force participation, women witnessed an improvement, with the labour force participation rate rising to its highest level of 25.6% since the start of the series in 2017.

On the other hand, the male unemployment rate rose to 6.1% from 5.8% in the previous quarter and 6% a year ago. The unemployment rate among 15-29-year-olds was even greater, with the proportion of unemployed individuals rising to 17% from 16.5%.

Twelve of the 22 states had a higher unemployment rate than the national average. Jammu and Kashmir had the highest unemployment rate at 11%, followed by Kerala (10.7%) and Rajasthan (9.6%). The highest increase in the unemployment rate was witnessed by Punjab, where unemployment rose 1.3 percentage points to 7.7% from 6.4% in the previous quarter.

Aim to Train 600,000 to Power Green H₂ Goal

Vogima.Sharma@timesgroup.com

New Delhi: The government is aiming to develop a skilled workforce of about 600,000 people over the next six years to power its ambitious nearly ₹20,000 crore National Green Hydrogen Mission.

This follows an analysis by the Ministry of Skill Develop-

ment and Entrepreneurship (MSDE) to identify the need for skilled workers across the entire value chain till 2030. The study will form the basis for preparing a plan in consultation with the ministry of new and renewable energy (MNRE), a senior government official told ET.

Separately, the MNRE, the nodal ministry for the National Green

Hydrogen Mission, has issued draft guidelines for skilling and hopes to finalise them by month-end after getting views of all stakeholders by May 16.

As per the guidelines, skilling under the mission will be imparted through short-term training, upskilling along with recognition of prior learning, creation of centres

Coal India, NMDC, OVL Look to Secure Critical Mineral Assets Abroad

CIL scouting for lithium in Chile, NMDC active in Oz

Our Bureau

New Delhi: Public sector undertakings (PSUs) are readying a coordinated strategy to secure overseas critical mineral assets. Coal India Ltd. (CIL), National Mineral Development Corporation (NMDC), ONGC Videsh Limited (OVL), besides Khanij Bidesh India Ltd. (KABIL) will be scouting for critical minerals, a top government official said Wednesday.

Talking to reporters on the sidelines of a workshop, union mines secretary V L Kantha Rao said PSUs with overseas offices will be given preference for securing critical minerals in countries where they already have presence. CIL is already pursuing lithium blocks in Chile while NMDC is active in Australia.

KABIL, a joint venture of National Aluminium Company Ltd (Nalco), Hindustan Copper Ltd (HCL) and Mineral Exploration and Consultancy Ltd (MECL) has also been formed specifically for securing overseas critical minerals. In January this year, it gained exclusive exploration rights for

five lithium blocks in Argentina. Lithium is a key component in the production of batteries essential for various industries, including electric vehicles.

In Australia, India is carrying out feasibility studies at five projects of Lithium and Cobalt. ET reported in April this year that India has reached out to key critical mineral producers to bring in processing technology into the country. The move came close on the back of the government rolling out auctions of critical mineral mines.

In June 2023, India for the first time defined its own list of 30 critical minerals. It was also stated that international commitments towards reducing carbon emissions require the country to urgently relook at its mineral requirements for energy transition and net-zero commitments.

Critical minerals such as cobalt, graphite, lithium, and rare earth elements (REE) are key for manufacturing components of electric vehicles (EVs) and used in new-age developments for defence, agriculture, energy, pharmaceutical, and telecom, among other, sectors.

Centre used Capex to Build Quality Infrastructure: FM

New Delhi: Finance minister Nirmala Sitharaman Wednesday said the government significantly increased the outlay for capital expenditure (capex) over the last 10 years to build quality infrastructure in the country, which had a significant multiplier effect on economy and investment, besides improving ease of living.

She said the share of capex in overall expenditure went up to over 21% in 2023-24 as against just 12% in 2013-14 during the UPA regime, when infrastructure development remained grossly neglected.

"Since 2014, our gov has allocated a total of ₹43.53 lakh crore in

Gross Budgetary Support (GBS) capital expenditure, an increase of 3.72 times compared to 2004-14," she said in a long post on social media platform X.

Citing a study by National Institute of Public Finance and Policy (NIPFP), she said every rupee directed towards capital expenditure in India increases economic output by ₹4.8.

She added that the active role of PM Narendra Modi made the infrastructure turnaround possible with him personally monitoring and reviewing projects worth ₹17.36 lakh crore, in contrast to the UPA government's term. —Our Bureau

of excellence at identified institutions and curriculum based long duration training at schools, industrial training institutes (ITIs), polytechnics and higher educational institutions. The green hydrogen value chain comprises five distinct stages of renewable energy generation, hydrogen production, transformation, storage and transport, and end use applications. The government is of the view that

development and utilisation of hydrogen technologies will require specific skill sets and hence the need for a coordinated skilling programme between multiple institutions.

"A significant part of the skilling programme would be to reskill the workforce in sunset sectors to be absorbed into green hydrogen and its auxiliary ecosystem," the official said, adding this will support greater productive capacities of human capital in the green industry.

pnb पंजाब नैशनल बैंक **punjab national bank**
Circle SASTRA Centre, 2nd Floor, JP Sapphire Building, Race Course Road, Rajkot, Gujarat - 360001
Phone - 0281-2990384, Email - cs8304@pnb.co.in

PUBLIC E-AUCTION NOTICE FOR SALE OF IMMOVABLE PROPERTIES ON 18.06.2024

E-Auction Sale Notice for Sale of Immovable/Movable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/symbolic possession of which has been taken by the Authorized Officer of the Bank/Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

Date of E-Auction : 18.06.2024 • LAST DATE OF SUBMISSION OF EMD AND BID DOCUMENTS : 17.06.2024 up to 5.00 PM					
Date & Time of Inspection : Date : 11.06.2024 (Between 11 am to 4 pm)					
Sl. No.	NAME OF BRANCH NAME OF ACCOUNT NAME & ADDRESS OF THE BORROWER/ GUARANTORS ACCOUNT	DETAIL OF IMMOVABLE PROPERTIES MORTGAGED / OWNER'S NAME (MORTGAGERS OF PROPERTY (IES))	(E) DATE OF DEMAND NOTICE US 13 (2) OF SARFAESI ACT 2002 (F.1) O/S AMOUNT AS ON DATE OF 13 (2) NOTICE (F.2) O/S AMOUNT AS ON GIVEN DATE (G) POSSESSION DATE US 13 (4) OF SARFAESI ACT 2002 (H) NATURE OF POSSESSION SYMBOLIC/PHYSICAL/CONSTRUCTIVE	A) RESERVE PRICE IN RS. B) EMD IN RS. C) BID INCREASE AMOUNT IN RS.	DATE / TIME OF E-AUCTION AUTHORISED OFFICER CONTACT NO / DETAILS OF THE ENCUMBRANCES KNOWN TO THE SECURED CREDITORS
1.	SUKHPAR (647900) BHUPENDRASINH NAVUBHA JADEJA, ARJUN SINH INDUBHA VAGHELA (GUARANTOR)	RESIDENTIAL HOUSE SITUATED AT PLOT NO. 68, R. S. NO. 175/1 & 175/2, GHANSHYAM NAGAR, OPP. SHANI DEV TEMPLE, NR. BHUJ-MUNDRA HIGHWAY, AT: BHUJ, TAL.: BHUJ, DIST.: KUTCH. (GUJ.). AREA: 75 SQ. MTR. OWNER: JADEJA BHUPENDRASINH NAVUBHA	(E) 29.01.2024 (F.1) RS. 11,16,841.96/- PLUS FURTHER INTEREST (F.2) RS. 10,80,718.96/- AS ON 30.04.2024 (G) 02.05.2024 (H) SYMBOLIC	(A) RS. 13.99 LAKH (B) RS. 1.40 LAKH (C) RS. 0.11 LAKH	DATE: 18.06.2024 TO 04:00 PM SH KL PANKAJ 80038 98488/ NOT KNOWN
2.	JUNAGADH (082010), ALEK GAGANDAS HIRANI, RAHUL GAGANDAS HIRANI (LEGAL HEIRS OF GAGANDAS HIRANI), KHUSHALDAS KHAJUMAL CHANDANI (GUARANTOR)	RESIDENTIAL FLAT NO. 103 AT FIRST FLOOR OF SAI DARSHAN APARTMENT SITUATED AT ADARSH NAGAR-2, JOSHIPURA. AT JUNAGADH TAL. & DIST. JUNAGADH (GUJARAT). AREA: 62.11 SQ. M. OWNER: GANGANDAS HARDASMAIL HIRANI	(E) 20.06.2023 (F.1) RS. 1,92,343.35/- PLUS FURTHER INTEREST (F.2) RS. 2,08,799.48/- AS ON 30.04.2024 (G) 25.08.2023 (H) SYMBOLIC	(A) RS. 9.95 LAKH (B) RS. 1.00 LAKH (C) RS. 0.11 LAKH	DATE: 18.06.2024 TO 04:00 PM SH KL PANKAJ 80038 98488/ NOT KNOWN
3.	JUNAGADH (208720), VADHAVA GHANSHYAMBHAI GOVINDBHAI, VADHAVA RANIBEN GHANSHYAMBHAI	RESIDENTIAL HOUSE BLOCK NO. 49 OF "SHRI TRIMURTI NAGAR" NO. 1 CO-OP HOUSING SOCIETY LTD ESTABLISHED ON PLOT 1 TO 3 & 5 TO 16 OF N.A. R.S. NO. 76/2 SITUATED AT JOSHIPARA, JUNAGADH. AREA: 28.40 SQ. M.	(E) 26.07.2023 (F.1) RS. 1,93,951.40/- PLUS FURTHER INTEREST (F.2) RS. 2,29,068.64/- AS ON 30.04.2024 (G) 18.10.2023 (H) SYMBOLIC	(A) RS. 3.12 LAKH (B) RS. 0.32 LAKH (C) RS. 0.11 LAKH	DATE: 18.06.2024 TO 04:00 PM SH KL PANKAJ 80038 98488/ NOT KNOWN
4.	GIDC, PRABHAS PATAN (793200), M/S KASHI FOODS (BORROWER), MRS. MANIYAR KASHIBEN JAYNTILAL (PROPRIETOR & GUARANTOR - M/S KASHI FOODS)	1. COMMERCIAL OFFICE NO. 4, SQ. MTR. 17-544 ON THE SECOND FLOOR OF MULTISTORIED BUILDING KNOWN AS VINAYAK PLAZA-1 CONSTRUCTED ON THE LAND OF CITY SURVEY BLOCK "J.U.D.B.", S. NO. 17 AND CITY SURVEY BLOCK "J.U.D.B.", S. NO. 18 INCLUDED IN T.P. SCHEME NO. 2, IDENTIFIED BY FINAL PLOT NO. 56, LOCATED AT RAJENDRA BHUVAN ROAD, OPP. PUBLIC GARDEN, VERAVAL AREA: 17.544 SQ. M. OWNER: MANIYAR KASHIBEN JAYNTILAL	(E) 26.02.2024 (F.1) RS. 77,38,899.99/- PLUS FURTHER INTEREST (F.2) RS. 78,99,415.99/- AS ON 30.04.2024 (G) 02.05.2024 (H) SYMBOLIC	(A) RS. 14.49 LAKH (B) RS. 1.45 LAKH (C) RS. 0.11 LAKH	DATE: 18.06.2024 TO 04:00 PM SH KL PANKAJ 80038 98488/ NOT KNOWN
5.		2. PROPERTY IS NON-AGRICULTURAL LAND SQ. MTR. 448-00 OF PLOT NO. 4 FOR THE PURPOSE OF INDUSTRIES BEARING SURVEY NO. 3432 AND 343/4, KNOWN AS "MADHAV PARK", SITUATED AT VILLAGE: TATIVELA, TA. VERAVAL. AREA: 448.00 SQ. M. OWNER: MANIYAR KASHIBEN JAYNTILAL		(A) RS. 60.48 LAKH (B) RS. 6.05 LAKH (C) RS. 0.11 LAKH	

TERMS AND CONDITION OF E-AUCTION SALE :- 1. The sale shall be subject to the Terms & conditions prescribed in the Security Interest (Enforcement) Rules, 2002 For detailed term and conditions of the sale, please refer <https://www.ibapl.in>, <https://www.mstcecommerce.com/> & www.pnbindia.in

Date : 15.05.2024, Place : Rajkot Punjab National Bank, Authorized Officer, Secured Creditor

STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002

The borrower/guarantor/Mortgagor is hereby notified to pay the demand amount as mentioned above along with interest and cost till the date of payment on or before the last date of submission of the bid i.e. 28.04.2024 up to 5 PM failing which the property will be sold as per the above sale notice.

Canara Bank
CP & VM WING, 14, M G ROAD, BANGALURU - 560 001
TENDER NOTICE
Canara Bank Invites EOI for "EOI 01/2024-25 dated 15/05/2024 for Empanelment of Creative and Advertising Agencies in Canara Bank for period of two (02) years extendable for another one (1) year subject to annual review."
The details are published in the Bank's website: <https://canarabank.com/pages/expression-of-interest-and-CPWP> website: <https://eprocure.gov.in/epublishapp>
Interested parties may respond. Amendments will be hosted in our website only.
DEPUTY GENERAL MANAGER

Iqbal Singh Gandhi - Resolution Professional in the matter of Camerich Papers Pvt. Ltd. (in CIRP).
Reg. Address : C/302, Rosewood Estate, Satellite, Near Prerna Tirth Jain Derasar, Ahmedabad, Gujarat - 380015
Date : 16-05-2024
Place : Ahmedabad
IBBI Reg No. : IBBI/PA-001/IP-P-02365/2021-2022/13524
AFA Valid upto : 30.06.2025

